

Shri K. C. Sodhia: What will happen to it after the merger?

Shri Datar: The Corporation is continued after merger.

INCOME-TAX ASSESSMENTS IN MYSORE

*1162. **Shri Kachiroyar:** Will the Minister of Finance be pleased to state:

(a) when the financial integration of Mysore took place;

(b) whether it is a fact that income-tax assessments were re-opened prior to the date of integration of Mysore; and

(c) whether any complaints were made to Government in this connection?

The Deputy Minister of Finance (Shri M. C. Shah): (a) On the 1st April, 1950.

(b) Yes, where an under-assessment was due to evasion on the part of an assessee.

(c) Yes. The complaints were removed by appropriate instructions.

Shri Kachiroyar: May I know whether these complaints were received before or after the integration?

Shri M. C. Shah: After the integration.

Shri Kachiroyar: May I know the action taken by the Government on these complaints?

Shri M. C. Shah: I have said appropriate instructions were issued. The Chamber of Commerce met the Minister of State for Finance. Wherever it was not necessary, these cases were dropped but where there was actual concealment and we had some evidence about that or where there was an under-estimate, they were proceeded with.

Shri Kachiroyar: May I know whether such assessments were made in respect of any other State before integration?

Shri M. C. Shah: The Mysore Act provided for section 34 so that we

could reopen the assessments in these cases.

I. A. S. EXAMINATION

*1164. **Shri N. M. Lingam:** Will the Minister of Home Affairs be pleased to state:

(a) the number of candidates who passed the I.A.S. examination, 1953; and

(b) the number of candidates who appeared for the Indian Foreign Service examination, 1953 and the number who passed?

The Deputy Minister of Home Affairs (Shri Datar): (a) 47 candidates out of 1958 who competed for the I. A. S. attained the qualifying standard for this Service.

(b) 16 candidates out of 1897 who competed for the I. A. F. attained the qualifying standard.

Shri N. M. Lingam: Is it a fact that the first sixteen candidates who have qualified for the I. A. S. examination are also among the first seventeen candidates who have qualified for the I. F. S. examination?

Shri Datar: Perhaps it is so.

Shri N. M. Lingam: Have Government any reason to believe that the present examination for these services is too much academic? It takes too little account of other vital requirements such as aptitudes and social aims and therefore selections by one type naturally perpetuates its own type of people. May I know whether the Government have any scheme for changing the structure of the examinations?

Shri Datar: Government have no scheme for changing the system; in order to provide against academic preponderance in studies a personality test has been provided for and that gives some good results.

Shri N. M. Lingam: May I know the number of candidates that appeared at the London centre of the